

an>

Title: Declaration of 21st June as International Day of Yoga by United Nations General Assembly at their 69th Session.

HON. SPEAKER: Hon. Members, as you are all aware, on 11th December, 2014, the United Nations General Assembly at their 69th Session under the agenda of 'Global Health and Foreign Policy', has adopted an India led resolution proposed by the hon. Prime Minister, Shri Narendra Modiji declaring 21st June as 'International Day of Yoga'. Through this resolution, it has been acknowledged that Yoga provides a holistic approach to health and well being.

It is a matter of immense pride for all of us that this recognition has come barely in a period less than three months after the hon. Prime Minister had first mooted this idea in his Address to the UN General Assembly on 27th September, 2014. He had desired, the world leaders to adopt an International Yoga Day, stating that by changing lifestyle and creating consciousness, it can help us to deal with climate change.

This is also for the first time that such an initiative has been proposed and implemented by support of 177 countries in the UN Body in less than 90 days.

This resolution is a fitting recognition of power and benefits of Yoga and its global appeal and India's age old rich cultural heritage.

12.15 hrs.

ELECTION TO COMMITTEE

Court of Aligarh Muslim University